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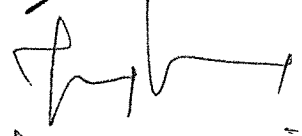
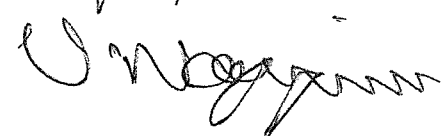
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD

20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

MISCELLANEOUS APPLICATION : MA/215/IB/2018
IN
APPLICATION NUMBER : CA/38/IB/2018
IN
PETITION NUMBER : CP/511/(IB)/2017
NAME OF THE PETITIONER(S) : V. NAGARAN (RP)
NAME OF THE RESPONDENT(S) : SKS ISPAT & POWER LTD & 1 ORS
UNDER SECTION : 60

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------------------|-------------------------|--|
| | | REPRESENTATION BY WHOM | |
| 1. | S. RAMAKRISHNAN MANAGER | PUNJAB NATIONAL BANK |  9810566390 |
| 2. | J. Manivannan V. Nagarajan | COUNSEL FOR RP RP |   |

ORDER

Representative for Punjab National Bank is present. Counsel for RP is present. The matter adjourned. Put up along with MA/25/IB/2018 in CA/38/IB/2018 filed in CP/511/IB/2017 on **26.10.2018 at 10.30 A.M.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)